

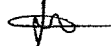
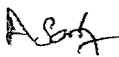
NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11/07/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)

APPLICATION NUMBER : MA/357/2019  
PETITION NUMBER : CP/114/IB/2018  
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)  
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS  
UNDER SECTION : SEC 66 OF IBC

| S.No. | Name (in Capital)        | Represented by                  | Signature   |
|-------|--------------------------|---------------------------------|---|
| 1.    | S.SATHIYANARAYANAN       | Counsel for Applicant           |    |
| 2)    | A. Santhana Srinakarthen | Counsel for Suspended Directors |  |

ORDER

At request of the parties, list this matter for hearing on 29.07.2019.

(B.S.V.PRAKASH KUMAR)  
Member (Judicial)

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